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BENCH-II

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

Appeal No.446/KB/2018

Present: Hon'ble Member (J), Shri M.B. Gosavi

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19TH JULY, 2018, 10:30 A.M

Name of the Company	Mahavidya Dealers Pvt Ltd.-Vs-ROC, WB		
Under Section	252(3)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. AKASH SHARMA, PCS

Petitioner

Akash Sharma
19.7.18

108. 19-07-2018 – Appeal No. 446/KB/2018 – Mahavidya Dealers Pvt. Ltd.
Vs. ROC, WB

O R D E R

The Ld. Counsel for the Appellant Company appears.

ROC report is also filed.

The Appellant wanted to file the rejoinder to the report filed by the ROC, West Bengal. Rejoinder, if any, to be filed within two weeks.

The matter to come up on 23-08-2018 for filing the rejoinder and the financial statements by the Appellant.

Sd

(MADAN B GOSAVI)
MEMBER(JUDICIAL)